

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 7967/2014

RAM KISHUN

Petitioner(s)

VERSUS

STATE OF U.P & ANR
(with office report)

Respondent(s)

Date : 28/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Bharat Ram, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. Kunal Verma, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
learned counsel for respondent Nos.1 and 2 for filing counter
affidavit.

The name of the learned counsel for respondent Nos.1 and 2
be updated in the Cause List.

List again on 3.11.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.08.30
10:39:35 IST
Reason: